

taken appropriate steps to remove the anomalies.

The Government have accepted the recommendations of High Level Committee for the introduction of a SEMFEX—I and SEMFEX—II schemes. But the ex-servicemen are experiencing some practical difficulties.

I would urge upon the Government to take necessary action for the improvement of the lot of the Ex-servicemen.

[Translation]

(xii) **Need for providing support price for agricultural produce and taking measures for the welfare of the farmers**

SHRI SATYANARAYAN JATIYA (Ujjain): Mr. Chairman, Sir, the farmers in the country are not getting remunerative prices for their produce. In Madhya Pradesh, arrangements made for procuring millet at the support price announced by the Central Government are inadequate with the result that the agricultural produce is being auctioned and the farmers are getting low prices. Besides, they are also not getting an adequate supply of power for irrigation purposes. Consequently, their crops are being damaged. Natural calamities too have caused damage to the crops.

Therefore, the Central Government is requested that in order to relieve the farmers of such hardships, the cooperative loans of the farmers should be written off. Remunerative prices should be provided for agricultural produce. All crops should be brought under the Crop Insurance Scheme and uninterrupted supply of power should be ensured.

(xiii) **Need for an expeditious completion of railway projects in eastern Uttar Pradesh**

SHRI MAHABIR PRASAD (Bansgaon): Sir, eastern Uttar Pradesh and Bihar are

backward in all respect. The principle reason behind it is the lack of proper transport facilities. This is so because railway facilities, which is an essential infrastructure for the industrialisation of any area, are very inadequate there. Therefore, which a view to provide proper railway facilities in this backward area, I myself took personal interest and started work on several fast-paced railway projects which are as follows:-

- (1) The work of converting Gorakhpur station, the head quarters of North Eastern Railway, into a model station;
- (2) Construction of 'Yatri Niwas' at Gorakhpur railway station.
- (3) Providing a computerised booking system at Gorakhpur;
- (4) construction of a railway line between sahanwa and Dohrighat;
- (5) gauge conversion of Bhatni-Varanasi railway line;
- (6) gauge conversion of chapra-odihar railway line;
- (7) construction of Bagha-Chhitauni railway bridge.

Therefore, I would like to urge the hon. Minister of Railways, through you, that he should take personal interest in the expeditious completion of these railway projects on priority basis so that that the backwardness of the aforesaid region could be removed.

(xiv) **Demand for re-naming Bombay city as "Mumbai".**

SHRI RAM NAIK: (Bombay North): Mr. Chairman, Sir, the name of the capital of Maharashtra is not 'Bombay' but "Mumbai". Since the day of my becoming a member of this sovereign Lok Sabha, I have been observing that the name of the capital of Maharashtra is being written as 'Bombay' in the